

(b) if so, the increase recorded in 1994-95 in comparison to 1992-93 in this regard;

(c) the target fixed in this regard for the year 1995-96; and

(d) the amount of foreign exchange likely to be earned?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : (a) Yes, Sir.

(b) The value of exports (both direct and deemed) in 1992-93 was Rs. 261.31 crores and in 1994-95 it was Rs. 545.87 crores (provisional), an increase of 108 per cent.

(c) and (d). The target of direct exports in 1995-96 is of Rs. 167 crores.

[English]

General Election

506. SHRI D. VENKATESWARA RAO :
SHRI BOLLA BULLI RAMAIAH :
SHRI CHITTA BASU :
SHRI RABI RAY :

Will the PRIME MINISTER be pleased to state :

(a) whether Election Commission has called an all Party meet on Lok Sabha polls;

(b) whether any model code of conduct was discussed in the meeting;

(c) if so, the decision taken therein; and

(d) whether any specific date has been fixed for conducting the elections?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R BHARDWAJ): (a) Yes, Sir.

(b) Yes, Sir. This was one of the subjects discussed at the meetings.

(c) According to the information made available by the Election Commission, no decision in the matter was taken.

(d) No, Sir.

[Translation]

Ocean Sat Satellite

507. SHRI PANKAJ CHOWDHARY :
DR. RAMAKRISHNA KUSMARIA :
SHRIMATI KRISHNENDRA KAUR (DEEPA) :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to launch 'Ocean Sat' satellite to explore the resources of the sea and to study the effect of sea on weather forecasting;

(b) if so, the details thereof; and

(c) the time by which the 'Ocean Sat' satellite is likely to be launched?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (c). As a part of the Indian Remote Sensing Satellite (IRS) Series programme, some state-of-the-art payloads for specific applications in the ocean area are being included for launch during the next few years. IRS-P4 which is expected to be launched in the 1996-97 timeframe will carry payloads primarily for oceanographic applications. These include a Ocean Colour Monitor (OCM) and a Multifrequency Scanning Microwave Radiometer (MSMR). The OCM payload would be optimised specifically for studies on ocean biology. MSMR payload would be capable of providing information on physical oceanographic parameters such as sea surface temperature, wind speed and water vapour during all weather conditions including cloudy seasons. Another satellite which is scheduled to be launched during the timeframe of 1998-99 is expected to carry advanced versions of oceanographic payloads such as Scatterometer and Altimeter, besides OCM. Scatterometer and Altimeter payloads are capable of providing information of ocean dynamic parameters such as ocean surface winds, waves and currents. Information obtained from these payloads will help to explore the resources of the ocean and to study the influence of ocean on weather.

[English]

Compensation by DDA

508. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the answer given to unstarred question No. 966 dated 7.8.1995 and state :

(a) the compensation paid by the DDA to the allottees for delayed construction/allotment/possession of the flats;

(b) whether the registrants of the 1979 New Pattern Scheme are also likely to be paid compensation for the inordinate delay in the construction/allotment/possession of the flats; and

(c) if so, the quantum, rate and likely date of compensation?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) The Delhi Development Authority pays compensation to the allottees of SFS flats only for delayed construction/possession of the flats. In case of SFS flats allocations are made in advance before completion of the flats and 90 per cent of the estimated cost of the flats is demanded from the allottees in advance in four six-monthly instalments. As per terms and conditions, DDA has to complete allocated flats within a period of 2 years and 6 months and in case of failure on the part of DDA interest/compensation at 7% p.a. for the first six months beyond 2 years 6 months and thereafter @ 10% per annum is required to be paid to the allottees on the amount deposited by them.

(b) and (c). Under New Patterns Registration Scheme, 1979, cost of flats is demanded from allottees on completion of flats and the entire cost of construction/completion of the flats is invested by DDA from its own resources. There is no provision in the terms and conditions of the scheme to pay any compensation to the registrants of New Pattern Registration Scheme, 1979 who are awaiting allotment.

Reconstitution of DDA

509. SHRI MOHAMMAD ALI ASHRAF FATMI :
SHRI RAM TAHAL CHOUDHARY :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether recently any high level meeting was held to review the functioning and re-constitution of the Delhi Development Authority; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) and (b). No Sir. This Ministry had not convened any high level meeting recently to review the working and restructuring of DDA. However, a meeting was convened by Home Minister on

5.6.1995 in which Minister of Urban Affairs and Employment, Lt. Governor, Delhi, Chief Secretary GNCTD, Special Secretary, Ministry of Home Affairs and Senior Officers of this Ministry participated. In this meeting, the issues relating to the composition, structure and mandate of Delhi Development Authority were discussed.

[Translation]

Share of Small Scale Industries

510. SHRIMATI SHEELA GAUTAM :
SHRI RAMASHRAY PRASAD SINGH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the unit contribution of small scale industrial units in industrial development of the country has been increasing for the last several years;

(b) if so, the percentage thereof during the last three years including 1994-95;

(c) whether the capital invested in small scale industries is quite low as compared to the total investment made in the industrial sector of the country; and

(d) if not, the percentage thereof during 1992-93, 1993-94 and 1994-95 separately?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) and (b). The contribution of small scale industrial units in industrial development/production of the country has been increasing for the last three years. This percentage share in 1991-92, 1992-93 and 1993-94 was 40.18, 40.58 and 40.62 respectively. The comparative figure for 1994-95 are not available.

(c) Yes, Sir.

(d) Does not arise.

[English]

Setting up of Nirman Kendras

511. SHRI R. SURENDER REDDY : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of Nirman Kendras presently functioning and the number of new Kendras proposed to be set up during the next three years, the details thereof State-wise;